3.62

## Additional Subsidy to Maharashtra for **Public Distribution System**

3.

4808. PROF. MADHU DANDAVATE: Will the Minister of FOOD AND CIVIL SUP-PLIES be pleased to state:

- (a) whether Government have taken note of the threat given by the Fair Price Shops to keep their shops closed in Greater Bombay indefinitely;
- (b) whether the shop owners have demanded more margin;
- (c) whether Government of Maharashtra has conceded the demand of the shop owners; and
- (d) whether Government of Maharashtra has requested Union Government fo additional subsidy to meet the demands of the Fair Prices Shop owners?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H.K.L. BHAGAT): (a) and (b). Government of Maharashtra have reported that they have taken note of the demands for more margins made by the fair price shop owners and their threat to keep the shops closed in Greater Bombay, indefinitely.

5.30

- (c) The report of the Committee appointed by the Maharashtra Government for this purpose is under consideration of the State Government.
- (d) The Government of Maharashtra have reported that no such request has been made by them to the Central Government.

## **Public Sector Undertaking without Executives**

4909. PROF. MADHU DANDAVATE: Will the Minister of ENERGY be pleased to state:

- whether several public sector undertakings under his Ministry are without top executives;
  - (b) if so, the details thereof; and
- (c) the number and details of the projects under construction and proposals under consideration pending due to nonavailability of the top executives?